

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



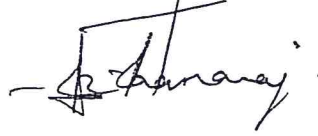
(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/413/ (IB)/2017
NAME OF THE PETITIONER(S) : KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION LTD
NAME OF THE RESPONDENT(S) : TITANIUM TANTALUM PRODUCTS LTD
UNDER SECTION : 433 (e)(f)

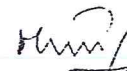
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	M/s. Titanium Tantalum	Nathan & Associates D.O. Kaniyanaathan	
2.	B. Dhanaraj -		

ORDER

Counsel for petitioner present. The counsel for respondent also present. The counsel for the Respondent submitted that the parties have agreed for settlement and prayed for time to file the schedule for payment. At request, time is enarged. Put upon by 04.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)